

**Telecom Disputes Settlement and Appellate Tribunal  
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 18<sup>th</sup> May, 2020

**NOTICE**

Pursuant to Order No. 40-3/2020-DM-I(A) dated 17<sup>th</sup> May 2020, issued by Ministry of Home Affairs, Government of India, regarding continuance of lockdown upto 31.05.2020 albeit with various significant relaxations and in continuation of this Tribunal's Notice of even No. dated 3.5.2020, it has been decided with the approval of Hon'ble Chairperson that the directions contained in the Notice of even No. dated 1.4.2020 shall continue to remain valid till 23.5.2020.

A review on this shall be done on 23.5.2020 with a view to move gradually towards normal filing/listing and hearing though continuing for the time being with hearing through video conferencing of not only very urgent but also other pending matters that have some degree of urgency for one or the other side. Hence a separate notice with a request for supply of Mobile Nos. and email IDs is also being issued.

**(Sanjeev Pandey)**  
Deputy Registrar

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